

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Criminal Appeal

No(s). 990/2013

G.VENKATANARAYANAN

Appellant(s)

VERSUS

STATE OF TAMIL NADU TR.CBI
(with office report)

Respondent(s)

Date : 29/10/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr. C.Y. Dhinoja, Adv.
Ms. Uttara Babbar, Adv.

For Respondent(s)

Ms. Shipra Shukla, Adv.
Mr. B. V. Balaram Das, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Despite last opportunity, additional documents have not
been filed. The same may be filed during the course of the
day.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

(PANKAJ BHANDARI)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2014.11.01
11:22:45 IST
Reason: